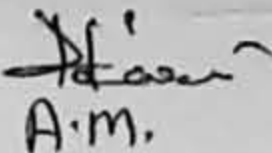
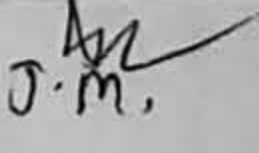


Date	Office Notes	Orders of the Tribunal
		O.A. No. 952/04 02.09.04 Hon' Mr. A.K. Bhadnagar, J.M. Hon' Mr. D.R. Tiwari, A.M. Sri B.N. Singh, counsel for the applicant and Shri S.K. Pandey holding brief of Shri S. Singh, counsel for the respondents. Learned counsel for the applicant submits that he does not want to press this O.A. at this stage and wants to withdraw it. ^{therefore} the applicant's counsel be permitted to withdraw the same with liberty to file a fresh O.A. Accordingly the O.A. is dismissed as withdrawn with a liberty to file a fresh O.A.  A.M.  J.M. (S)
	Copy of ^{OP} order issued ^{dt} 29.9.04	